

and, therefore, these people have to go to Calcutta every day in connection with their official work or business purpose. If a direct train is introduced between Calcutta and Barbil, thousands of people working in this area will be benefited to a large extent. In view of this, I request the hon. Minister of Railways to take immediate steps for the introduction of an Express train between Calcutta and Barbil. I also demand that the Amritsar-Tatanagar Express train be extended upto Barbil.

- (vii) Need to hand over the Dhandi-Khera Samadhi in Haryana to Archaeological Department for its proper maintenance.

श्री मनी राम बागड़ी (हिसार) : अध्यक्ष महोदय, हरियाणा जिला जींद, तहसील व गांव नरवाणा में एक पुरानी समाधि है, जिसको ढांडी खेड़ा कहते हैं। उस जगह को लोग धार्मिक जगह मान कर पूजा करते हैं और आये साल वहां मेला लगता है। यह सदियों साल पुरानी है। वहां पर हजारों यात्री आते हैं और अपनी धार्मिक आस्था से शान्ति प्राप्त करते हैं। अभी इसी महीने की 18 तारीख को पुलिस और म्युनिसिपैलिटी के लोगों ने जबरन डेरा उजाड़ना चाहा और बाबा की दाढ़ी उखाड़ ली। कई हजार किसान नरनारी इकट्ठे हुए और प्रदर्शन हुआ। मैं मोके पर पहुंच गया, जिससे कि साम्प्रदायिकता भड़कने से रुक गई और इलाके की पंचायत ने बीच-बचाव किया। केन्द्र सरकार को चाहिए कि इस वक्त जबकि देश में पृथकतावाद और साम्प्रदायिकता बढ़ गई हो, वह ऐसे मामलों को न छोड़े। यह जमीन समाज को और समाज के पास रहे। बाबा और मंदिर की जिन पुलिस अफसरों ने बेइज्जती की है, उनके खिलाफ सी. बी. आई. द्वारा जांच कराई

जाए, ताकि साम्प्रदायिकता घट सके। मेरा यह भी अनुरोध है कि केन्द्रीय सरकार इस स्थान के महत्व को देखते हुए इसे पुरातत्व विभाग के संरक्षण में दे, ताकि इसका रख-रखाव ठीक प्रकार से हो सके।

- (vii) Need for comprehensive scheme for crop insurance.

SHRI M. RAMANNA RAI (Kasaragod): Even after 37 years since achieving independence, sufficient protection is not provided to the farmers. To a large extent, the success or failure of crops is dependent on the vagaries of monsoon. Cyclones and floods occasionally cause havoc. Years of hard work and huge investment is lost within a couple of hours. Adequate insecticides are not available in time. As a result, the farmers generally feel insecure and not bold enough to invest adequately, because of the incidence of heavy risk.

Many kisan organisations throughout India, particularly the India All Kisan Sabha have been pressing for introducing a crop insurance scheme since last many years. But till now, neither the State Governments nor the Central Government came forward with any scheme of crop insurance.

In a welfare State, the Government is not justified in ignoring the largest section of the people, the farmers to their fate, as it is duty-bound and obliged to redress the genuine grievances of all the classes of the people, including the agriculturists.

Hence I earnestly request the Government of India to come forward with a comprehensive scheme to introduce and implement a Crop Insurance Scheme immediately throughout the country.